

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 118 of 2015

Dated: 1st October, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

M/s TCP Ltd.Appellant (s)

Versus

Tamilnadu Generation & Distribution Corp. & Ors.Respondent (s)

Counsel for the Appellant(s) : Ms. Suchitra Kumbhat
Mr. Senthil Jagadeesan

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-1 & R-2

ORDER

Counsel for the appellant submits that she will be filing affidavit of service today. Counsel for Respondent No.2 may file his Vakalatnama in the Registry.

List the matter on **05.10.2015.**

**(I.J. Kapoor)
Technical Member
ts/vg**

**(Justice Ranjana P. Desai)
Chairperson**